

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
STARRED QUESTION NO. 55  
TO BE ANSWERED ON 6<sup>TH</sup> FEBRUARY, 2018

PUBLIC DISTRIBUTION SYSTEM NETWORK

\*55. SHRI PRATHAP SIMHA:  
KUMARI SHOBHA KARANDLAJE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether a new central sector scheme has recently been approved for establishing Public Distribution System Network (PDSN) to implement national level portability, central data repository and central monitoring system of PDS operations and the same is proposed to be implemented during the financial years 2018-19 and 2019-20 and if so, the details thereof;
- (b) whether a pilot scheme on Direct Benefit Transfer (DBT) on the pattern of "PAHAL" has also been launched recently and if so, the details thereof;
- (c) whether the subsidy amount under this scheme is directly transferred into the bank account of the eligible beneficiaries under the National Food Security Act, 2013 in advance in the beginning of the month;
- (d) the time by which the scheme is likely to be implemented in all the States; and
- (e) the names of the States where the facility enabling PDS beneficiaries to lift their entitled foodgrains from any Fair Price Shop in the State has been started?

A N S W E R  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAMVILAS PASWAN)

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(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. 55\* DUE FOR ANSWER ON 06.02.2018 IN THE LOK SABHA.

(a): A new central sector scheme by the name 'Integrated Management of Public Distribution System' (IM-PDS) has been approved for implementation during 2018-19 and 2019-20 at total cost of Rs. 127.30 crore. The key objectives of scheme are:

- Implementation of nation-wide portability in food grains distribution.
- Implementation of national level data repository for de-duplication of beneficiary data (Aadhaar numbers).
- Integration of National PDS portal with State Transparency portals and creation of integrated data infrastructure systems developed for ration card management, allocation, supply chain, FPS automation, etc.
- Employing advanced data analytics techniques on centralized databases to bring about continuous improvements in PDS operations.
- Developing advanced web and mobile based applications to improve user-friendly PDS operations.
- Improving the quality of implementation by introducing new quality standards and benchmarks and providing handholding support to States/UTs.
- Facilitating cross-learning and sharing of best practices among States/UTs.

(b) to (d): A pilot scheme on Direct Benefit Transfer (DBT) on the pattern of "PAHAL" has been launched in Nagri Block of Ranchi District w.e.f. 01.10.2017 under which subsidy component is credited into the beneficiaries' bank account and beneficiaries purchase foodgrains from FPSs. This scheme has been launched on pilot basis in Nagri block of Ranchi district in Jharkhand State. No decision has been taken regarding the roll out of the scheme in other States.

(e): States of Andhra Pradesh, Delhi, Haryana, Karnataka (partial), Maharashtra (partial) and Telangana (partial) have enabled facility for intra-state portability.